Statement

Annual Income to Indian Railway From Waste Material.

(d) The quantity of scrap material available on the Zonal Railways as on 30.9.96 is given below:-

Railway	Rails& Permanent	Other Ferrous	Non Ferrous Coaches Scrap		Wagons	Locos	Misc.
	way FerriousScra Scrap(MTs.) (MT	•	(MTs.)	(Nos.)	(Nos.)	(Nos.)	(MTs.)
Central	35147	19574	420	94	1342	16	111
Eastern	26775	14609	866	155	1394	4	3407
Northern	47116	27839	381	121	1524	9	39
North	10337	5645	248	457	713	74	27
Eastern							
Northeast Frontier	1247	6 6 4	64	83	220	14	693
Southern	22156	24646	754	86	510	3	609
South Eentral	33836	15517	599	91	309		234
South Eastern	50103	19476	241	114	1827	1	44
Western	16095	20027	945	208	1182	10	14
	243814	147987	4518	1409	9021	131	5178

Anganwadi Centres in Maharashtra

302. MISS SAROJ KHAPARADE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that Anganwadi centres are functioning at the village level in the State of Maharashtra;

(b) if so, the details thereof;

(c) how many village in the district of Nagpur are having these centres;

(d) the services being rendered by these centres in the State;

(e) whether Government propose to set-up Anganwadi centres in all the villages of the State by the end of this century; and

(f) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) At present, 37977 Anganwadi Centres are functioning, at the village level, under 281 Integrated Child Development Services (ICDS) projects, in the State of Maharashtra.

(c) The District of Nagpur, in the State of Maharashtra, has 1396 functional Anganwadi Centres, at the village level.

(d) The anganwadi Centres are providing a package of services including immunisation, health check-up, referral services, pre-school eduction, suplementary nutrition and nurtition and health duction.

(e) Yes, Sir.

(f) Does not arise.

"Dumping of Graphite Electrodes

303. SHRI K.K. BIRLA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have made investigations into the dumping of graphite electrodes in the country by certain countries;

(b) if so, the outcome thereof; and

(c) the action contemplated by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) to (c) Yes, Sir. The Additional Secretary in the Ministry of Commerce has been notified as "Designated authority" for the purpose of carrying out investigations and to recommend antidumping duties under Section 9(a) of the Customs Tariff Act, 1975 (51 of 1975) and the rules made thereunder. On receipt of the petition domestic from the industry. the Designated Authority has initiated investigations against graphite elect rodes imported form USA, China, France, Germany, Belgium, Austria, Italy and Spain. This initiation notification has been issued on September 30, 1996. Under these rules definitive duties are required to be recommended by the Authority within a period of 12 months from the date of initiation.

गुजरात में नारायण सरोवर अभयारण्य

304. श्री रॉघवजी: क्या पर्यावरण और वन मंत्री यह बताने की कपा करेंगे किः

(क) क्या यह सच है कि गुजरात में कच्छ में स्थित नारायण सरोवर अभयारण्य को 1993 में अधिसूचना से निकाल दिया गया था, यदि हां, तो उसके क्या कारण हैं;

(ख) क्या यह भी सच है कि कच्छ में पर्यावरण की दृष्टि से अति-संवेदनशील ''खौथार द्वीप'' पर पर्यावरण की मंजूरी प्राप्त किए बिना ही घाट (जैटी) का निर्माण किया जा रहा है, यदि हां, तो उसके क्या कारण हैं; और

(ग) इस संबंध में पर्यावरण की उपेक्षा किए जाने के क्या कारण हैं और क्या उसमें सुधार लाने के लिए विचार किया जा रहा है?

पर्यावरण और वन मंत्रालय के राज्य मंत्री (कैप्टन जय नारायण प्रसाद निषाद): (क) गुजरात विधान सभा ने 27.7.1995 को एक संकल्प पारित करके नारायण सरोवर अभयारण्य के 756.79 वर्ग कि॰मी॰ के पहले वाले क्षेत्र को कम करके 444.23 वर्ग .कि॰ मी॰ क्षेत्र कर दिया था। इसके संदर्भ में 9.8.1995 को राज्य सरकार ने एक अधिसूचना भी जारी की थी। राज्य सरकार ने बताया है कि यह कच्छ जिले के औद्योगिक विकास के लिए जो कि अभी तक अल्पविकसित है, अधिसूचित क्षेत्र को हटा करके खनिज संसाधनों के उपयोग के लिए किया गया था।

(ख) और (ग) गुजरात के कच्छ जिले में अकरी गांव के निकट एक जैटी के निर्माण के लिए पर्यावरणीय मंजूरी हेतु जून, 1996 में मैसर्स संघी इंडस्ट्रीज लि॰ से वन तथा पर्यावरण विभाग, गुजरात शासन के माध्यम से एक परियोजना प्रस्ताव प्राप्त हुई थी। इस परियोजना को अभी तक पर्यावरणीय मैंजूरी प्रदान नहीं की गई है। सरकार के ध्यान में यह आया है कि प्रस्तावित जैटी को जोड़ने के लिए सड़क निर्माण का कार्य परियोजना प्रस्तावक द्वारा पूर्व अनुमति लिए बिना ही शुरू किया गया है। कंपनी के खिलाफ माननीय गुजरात उच्च न्यायालय के समक्ष एक मामला लंबित है। माननीय न्यायालय द्वारा किसी सड़क अथवा जैटी के किसी निर्माण अथवा जैटी से जुड़े हुए किसी निर्माण के खिलाफ स्थगन आदेश दिया गया है।

मूल्यांकन के दौरान तथा विकासात्मक परियोजनाओं पर मंजूरी हेतु निणर्य लेने से पूर्व विभिन्न पर्यावरणीय पहलुओं को देखा जाता है।

Creation of a Railway Catering Corporation

305. PROF. RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) the present position of the proposal regarding creation of a Railway Catering Corporation;

(b) the details thereof; and .

(c) the time by which it will be created?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) In response to the demand raised in Parliament, the Press and the travelling public for bringing about qualitative improvement in railway catering services, it is proposed to set up the Indian Railway Catering and Tourism